

SANYOG HEALTHCARE LIMITED
Date of Commencement of CIRP - 12th March, 2021
List of Secured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors) as on 6th October, 2021

| S. No. | Name of Creditor | Identification No. | Details of Claim Received | | Details of Claim Admitted | | | | | | Amount (Rs.) | | | | |
|--------------|---|--------------------|---------------------------|-----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount Covered by Security Interest | Amount Covered by Guarantee | Whether Related Party? | % of Voting Share in CoC | Amount of Contingent Claim | Amount of any Mutual Dues, that may be Set-off | Amount of Claim not Admitted | Amount of Claim Under Verification | Remarks, if any |
| 1 | Central Bank of India | C-03 | 20-03-2021 | 68,92,16,682 | 68,92,16,682 | Consortium Loan | 68,92,16,682 | 68,92,16,682 | No | 30.75 | - | - | - | - | Note 1 |
| 2 | State Bank of India | C-05 | 25-03-2021 | 53,67,45,386 | 53,67,45,386 | Consortium Loan | 53,67,45,386 | 53,67,45,386 | No | 23.95 | - | - | - | - | Note 1 |
| 3 | Punjab National Bank | C-06 | 26-03-2021 | 33,35,08,829 | 33,35,08,829 | Consortium Loan | 33,35,08,829 | 33,35,08,829 | No | 14.88 | - | - | - | - | Note 1 |
| 4 | Union Bank of India (erstwhile Andhra Bank) | C-02 | 20-03-2021 | 31,00,51,541 | 31,00,51,541 | Consortium Loan | 31,00,51,541 | 31,00,51,541 | No | 13.83 | - | - | - | - | Note 1 |
| 5 | Tamilnad Mercantile Limited | C-01 | 17-03-2021 | 17,44,57,695 | 17,44,57,695 | Consortium Loan | 17,44,57,695 | 17,44,57,695 | No | 7.78 | - | - | - | - | Note 1 |
| 6 | Bank of Baroda | C-04 | 24-03-2021 | 11,51,72,278 | 11,51,72,278 | Consortium Loan | 11,51,72,278 | 11,51,72,278 | No | 5.14 | - | - | - | - | Note 1 |
| 7 | HDFC Bank Limited | C-08 | 28-04-2021 | 1,24,565 | 1,24,565 | Car Loan | 1,24,565 | - | No | 0.01 | - | - | - | - | Note 2 |
| 8 | Kotak Mahindra Prime Limited | C-07 | 07-04-2021 | 24,18,813 | - | - | - | - | - | - | - | - | 24,18,813 | - | Note 3 |
| Total | | | | 2,16,16,95,789 | 2,15,92,76,976 | - | 2,15,92,76,976 | 2,15,91,52,411 | - | 96.34 | - | - | 24,18,813 | - | - |

Notes:

- The above mentioned 6 (six) secured financial creditors namely, Central Bank of India (Lead Bank), State Bank of India, Punjab National Bank, Union Bank of India (erstwhile Andhra Bank), Tamilnad Mercantile Limited and Bank of Baroda had granted financial facility(ies) by way of consortium financing to the Corporate Debtor. The members of the consortium have first pari passu charge on the mortgaged/ hypothecated properties/ assets of the Corporate Debtor. Particulars of the property Mortgaged/ Hypothecated with the members of the consortium are as under:
 - Primary Security:** Hypothecation of entire current assets, both present & future including entire stock available at various pharmacy stores, godowns and other stock points and book debts, loans and advances.
 - Collateral Security:**
 - Fixed assets of the company (excluding vehicles, refer note 2 below), and
 - Equitable mortgage on immovable properties.

It is to be noted that the members of suspended Board of Directors of the Corporate Debtor had mortgaged Six personal properties as collateral securities with the banks for the purpose of sanction of working capital limits to the Corporate Debtor. The details of such properties are mentioned in the Sanction Letters provided by respective Banks.
- Matter in issue relating to classification of claim submitted by HDFC, partly as Secured Creditor and partly as Unsecured Creditor, is presently sub-judice and may change on receipt of order from Adjudicating Authority. Further, One (1) vehicle is hypothecated with the HDFC Bank Limited.
- As per available information, Five (5) vehicles (cars) included in fixed assets of Corporate Debtor are hypothecated with Kotak Mahindra Prime Limited. Kotak Mahindra Prime Limited has filed claim but yet to substantiate its claim amount.

